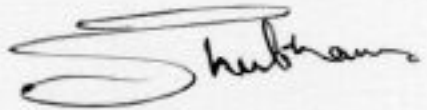


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.11.2019

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I & B CODE: 35(1)(n) R/w 60(5)(c)

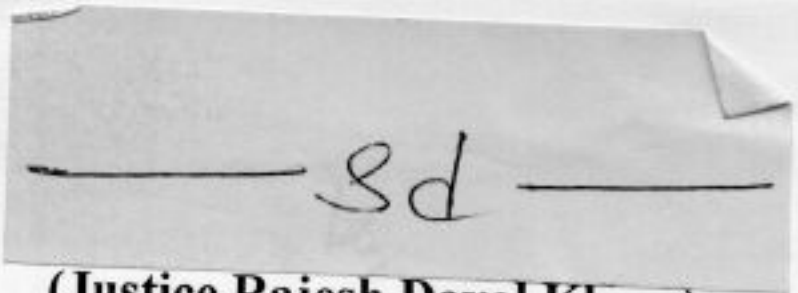
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	Advocate	Liquidator	
2.				

CA NO.232/2018 IN CP NO.(IB)70/ALD/2018

Sh. Shubham Agarwal, Advocate for Liquidator is present.

As prayed, put up on 6th December, 2019.

Dated: 14.11.2019



**(Justice Rajesh Dayal Khare)
MEMBER (J)**